

(a) the details of specific issues referred to the Sarkaria Commission by his Ministry regarding the financial relations between the Centre and the States, including those relating to the sharing of income through direct and indirect taxes and the raising of internal resources by the States and the levies ;

(b) if not, whether any such issues would be referred to the Commission as have been raised by the States during the past five years or so ; and

(c) if not, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) This Ministry has not referred any specific issue regarding financial relations between the Centre and the States to the Sarkaria Commission.

(b) There is no proposal, at present, to make such reference to the Commission.

(c) The terms of reference of the Commission cover the existing arrangements between the Union States which would include the existing financial relations also.

Outcome of Tripartite Committee Meeting on D.A. to the Workers in Public Sector Enterprises

4687. SHRI SANAT KUMAR MANDAL : Will the Minister of be pleased to state :

(a) the outcome of the final meeting of the Tripartite Committee set up to go into the extent of increase in Dearness Allowances to be granted to worker in public sector enterprises held on the 13th August, 1984 ; and

(b) the pattern agreed upon for the payment of D.A. and interim relief and the date from which the new rates will become effective ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) The Tripartite Committee to review D.A. formula for the Employees of Central Government Public Sector Enterprises is still continuing its deliberations.

(b) Question does not arise in view of (a) above.

Smuggling by Diplomat

4688 SHRI SANAT KUMAR MANDAL
SHRI KAMAL NATH
SHRI NAWAL KISHORE SHARMA

Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news item "Diplomat involved in drug smuggling" appeared in the 'Indian Express', New Delhi on 23rd July, 1984 ;

(b) if so, particulars of the Indian High Commission official with diplomatic status allegedly involved in the smuggling in Britain of some dangerous drug, believed to be hashish ;

(c) whether any investigation has been ordered into this affairs ;

(d) if so, its outcome and the action taken in the matter ; and

(e) if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA):(a) The Government's attention has been drawn to the news item which appeared in the 'Indian Express' dated the 23rd July, 1984 captioned "Diplomat involved in drug smuggling".